

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO FORTY-NINE REPORTS  
(ENGLISH VERSION)**



**Tenth Lok Sabha**

**Legislative Branch-II**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**  
**(Tenth Lok Sabha)**

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**FIFTEENTH REPORT**

*(Presented on 3-3-1993)*

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifteenth Report.

2. The Committee met on 1 March, 1993 for allocation of time to the resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, 5 March, 1993.

3. The Committee recommend the allocation of time as follows:—

- |   |         |
|---|---------|
| (1) Resolution by Shri Jagat Vir Singh Drona regarding creation of new States of Uttaranchal and Vananchal. | 2 hours |
| (2) Resolution by Prof. Susanta Chakraborty regarding review of industrial policy.                          | 2 hours |

*Recommendation*

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI:

*1 March, 1993*

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*10 Phalgun, 1914 (Saka)*

S. MALLIKARJUNIAH,

*Chairman,*

*Committee on Private Members'  
Bills and Resolutions.*